

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT PUBLISHED ON 21ST OCTOBER, 2011 TO THE EQUITY SHAREHOLDERS OF

SAVANI FINANCIALS LTD.

Registered office: - 809 A, Broadway Shopping Centre, 2nd Floor, Dr.Ambedkar Road, Dadar, Mumbai-400014, India.

Further to the Public Announcement dated 21st October, 2011 (the "Public Announcement") and Corrigendum to the Public Announcement dated 10th February, 2012 ("First Corrigendum to the Public Announcement") issued by Asit C. Mehta Investment Intermediates Ltd., ("Manager to the Offer") on behalf of Mr. Manish Jagdish Chaudhari and Mrs. Deepa Kishor Tracy (hereinafter collectively referred to as the "Acquirers") to the shareholders of Savani Financials Limited (the "Target Company" or "SFL") pursuant to and in compliance with regulation 10 & 12 and other applicable provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto (hereinafter referred to as the "Regulations"). The shareholders of the Target Company are requested to note the following amendment with respect to the Corrigendum that appeared in this news paper on February 10, 2012:

The Last date for Revising the Offer price/No of Shares as mentioned under the Revised Schedule column in Point (b) should be read as Wednesday, 29th February 2012 instead of Sunday, 26th February 2012.

The Last date for Withdrawal of Acceptance by Shareholders who have accepted the Offer mentioned under the Revised Schedule column in Point (b) should be read as Tuesday, 6th March 2012 instead of Saturday, 3rd March 2012.

This Corrigendum announcement is in continuation of and should be read in conjunction with the Corrigendum Published on 10th February 2012. Terms used but not define in this Corrigendum announcement shall have the same meaning as assigned in the Corrigendum published on 10th February 2012.

The Acquirers accept full responsibility for the information contained in the Corrigendum Announcement.

MANAGER TO THE OFFER

Issued by Manager to the Offer for and on behalf of the Acquirers.

Asit C. Mehta
INVESTMENT INTERMEDIATES LTD.

ASIT C. MEHTA INVESTMENT INTERMEDIATES LTD.

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SEBI Regn. No.: INM000010973 Contact Person: Mr. Chintan

Offer Opens On: Monday, 20th February 2012.

Offer closes On: Saturday, 10th March, 2012.

Date: 11th February 2012

Place: Mumbai